

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1671
ANSWERED ON:22.07.2014
CERTIFICATION OF SEEDS
Singh Shri Sunil Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has formulated any procedure for certification of seeds;
- (b) if so, the details thereof;
- (c) whether the Government has received some complaints regarding the failure of seeds to germinate;
- (d) if so, the reasons therefor;
- (e) whether the Government has any policy to give compensation to the victim farmers in case of seeds fails to germinate; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a) & (b): The Seed Certification Standards and procedures have been formulated by the Government under the Seeds Act, 1966 and published in the form of book entitled "Indian Minimum Seed Certification Standards", for all stakeholders to follow.

(c) & (d): Some complaints about failure of seeds to germinate in crops like cotton, soybean, hybrid rice, black gram, maize, etc. have been received from the State Government. The failure reported was due to pest and disease attack, low genetic purity, low germinability, non performance of seeds etc.

(e) & (f): The compensation for failure of seeds is provided under the Consumer Protection Act, 1986. In addition, some States have their own specific provisions for compensation to the farmers in case of failure of seeds.